

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 101 of 2014 & 202 of 2013

Dated : 7th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 101 of 2014

M/s Wardha Power Co. Ltd. ... Appellant(s)

Versus

Reliance Infrastructure Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Ms. Shikha Ohri

Counsel for the Respondent(s): Mr. Aditya Panda for R-1.
Mr. Buddy A. Ranganathan and
Mr. Raunik Jain for R-2

**Appeal No. 202 of 2013 &
IA No. 284 of 2014**

M/s Wardha Power Co. Ltd. ... Appellant(s)

Versus

Reliance Infrastructure Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri
Mr. Hemant Singh

Counsel for the Respondent(s): Mr. Hasan Murtaza for R-1

ORDER

The Learned Counsel appearing on behalf of the Respondent - 'State Commission' seeks some time to file the reply. Accordingly, he is directed to file the reply on or before 28.08.2014 after serving copy on the other side.

Post the matter for hearing on **16.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/kt